

POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AND AMENDMENTS THERETO ("SEBI (SAST) REGULATIONS, 2011") FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

DUGAR HOUSING DEVELOPMENTS LIMITED

(CIN: L62013TN1992PLC023689)

Registered Office: 123, 7th Floor, Dugar Towers, 34(123) Marshalls Road, Egmore, Chennai 600 008, Tamil Nadu, India
Tel. No. +91 44 2858 7878, Email: dugarhdl@gmail.com; Website: www.dhousing.in

Open Offer for acquisition up to 30,94,000 fully paid-up equity shares having face value of ₹ 10 each representing 31.90% of the Fully Diluted Share and Voting Capital of Dugar Housing Developments Limited ("Dugar" / "Target Company") at a price of ₹ 12.00 per Equity Share from the eligible equity shareholders of the Target Company by Mr. Vinoth Kumar Mohanadas ("Acquirer 1") Mrs. Suseela Kumarappan ("Acquirer 2") (Acquirer 1 and Acquirer 2 are jointly referred to as the "Acquirers") pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments there to ("SEBI (SAST) Regulations, 2011

This advertisement ("Post Offer PA") is being issued by Systematix Corporate Services Limited ("Manager to the Offer") on behalf of Acquirers pursuant to Regulation 18(12) of the SEBI (SAST) Regulations. This Post-Offer Advertisement should be read in continuation of, and in conjunction with the:

- a) Public announcement dated April 07, 2025 ("Public Announcement" or "PA")
b) Detailed Public Statement dated April 16, 2025, published in the following newspapers:

Sr. No.	Newspapers	Language	Editions
1.	The Financial Express	English Daily	All Editions
2.	Jansatta	Hindi Daily	All Editions
3.	Mumbai Lakshdeep	Marathi Daily	Mumbai Edition
4.	Madrasmani	Tamil Daily	Chennai Edition

- c) Draft Letter of Offer dated April 24, 2025 ("DLOF")
d) Letter of Offer dated September 22, 2025 ("Letter of Offer" or "LOF")
e) Offer Opening Advertisement published on October 03, 2025, in the same newspapers in which DPS was published.

1.	Name of the Target Company	Dugar Housing Developments Limited
2.	Name of the Acquirers	Mr. Vinoth Kumar Mohanadas ("Acquirer 1") Mrs. Suseela Kumarappan ("Acquirer 2")
3.	Name of the Manager to the Offer	Systematix Corporate Services Limited
4.	Name of the Registrar to the Offer	Cameo Corporate Services Limited
5.	Offer Details: a) Date of Opening of the Offer b) Date of closure of the Offer	October 06, 2025 (Monday) October 17, 2025 (Friday)
6.	Date of Completion of Payment of Consideration and communication of Rejection/Acceptance	October 27, 2025 (Monday)*

7. Details of Acquisition by the Acquirers:

Sl. No.	Particulars	Proposed in the Letter of Offer ⁽¹⁾	Actuals ⁽¹⁾
7.1	Offer Price (₹)	₹ 12.00	₹ 12.00
7.2	Aggregate number of Shares tendered	30,94,000 ⁽²⁾	1,690
7.3	Aggregate number of Shares accepted	30,94,000 ⁽²⁾	200
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹ 3,71,28,000 ⁽³⁾	₹ 2,400
7.5	Shareholding of the Acquirers before Public Announcement (a) Number (b) % of Fully Diluted Share and Voting Capital	NIL NIL	NIL NIL
7.6	Shares acquired by way of Share Purchase Agreement and Preferential Allotment (a) Number (b) % of Fully Diluted Share and Voting Capital	59,97,949 61.83%	59,97,949 61.83%
7.7	Shares Acquired by way of Open Offer (a) Number (b) % of Fully Diluted Share and Voting Capital	30,94,000 31.90%	200 Negligible
7.8	Shares acquired after Detailed Public Statement ("DPS") (a) Number (b) % of Fully Diluted Share and Voting Capital (c) Price of the Shares acquired	Nil Not Applicable Not Applicable	Nil Not Applicable Not Applicable
7.9	Post offer Shareholding of the Acquirers (a) Number (b) % of Fully Diluted Share and Voting Capital	90,91,949 93.73%	59,98,149 61.83%
7.10	Shareholding of the continuing Promoters other than Acquirers (a) Number (b) % of Fully Diluted Share and Voting Capital	5,500 ⁽⁵⁾ 0.06%	5,500 ⁽⁵⁾ 0.06%
7.11	Shareholding of the outgoing Promoter who will be classified into Public (a) Number (b) % of Fully Diluted Share and Voting Capital	250 Negligible	250 Negligible
7.12	Pre & Post offer Shareholding of the Public:	Pre-Offer	Post-Offer
	(a) Number	36,96,301	6,02,551 ⁽²⁾⁽⁴⁾
	(b) % of Fully Diluted Share and Voting Capital	38.11%	6.21%
		Pre-Offer	Post-Offer
		36,96,301	36,96,351 ⁽⁴⁾
		38.11%	38.11%

⁽¹⁾ Percentages disclosed in the table above are computed on basis of Fully Diluted and Voting Capital which includes Equity Shares allotted to Acquirers and certain investors in public category pursuant to Preferential Allotment. As on date of this announcement, the current Paid-up Share and Voting Capital and the Fully Diluted Share and Voting Capital of the Target Company are the same.

⁽²⁾ Assuming full acceptance in the Open Offer.

⁽³⁾ Excludes Brokerage and other charges.

⁽⁴⁾ Includes 250 Equity Shares of the erstwhile Promoter/Promoter Group i.e. Shruti Dugar, who shall be classified as Public Shareholder in accordance with SEBI (LODR) Regulations, 2015.

⁽⁵⁾ Ramesh Dugar, N Tarachand Dugar, Sachin Jain, R Sonali Dugar and Jayashree Dugar collectively holding 5,500 equity shares have not given their consent for reclassification as public shareholders and hence will have joint control along with Acquirers in the Target Company post completion of Open Offer.

* The last day of payment of consideration to the shareholders whose shares are accepted in the Open Offer is November 04, 2025, in terms of SEBI (SAST) Regulations, 2011.


8. The listing and trading approval for the Equity Shares allotted pursuant to conversion of Warrants has been received on October 06, 2025, and October 28, 2025, respectively.

9. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.

10. A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and will be submitted to the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated September 22, 2025.

Issued by Manager to the Offer

 SYSTEMATIX GROUP Investments Re-defined	Systematix Corporate Services Limited SEBI Registration No. INM00004224 The Capital, A-Wing, 6th Floor, No. 603-606, Plot No. C-70, G-Block, Bandra-Kurla Complex (BKC), Bandra (East), Mumbai 400 051, Maharashtra, India. Telephone +91-22-6704 8000; Email: ecm@systematixgroup.in Website: www.systematixgroup.in Contact Person: Taher Engineer / Hanishi Shah
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For and on behalf of the Acquirers:

Sd/-

Vinodh Kumar Mohanadas (Acquirer 1)

Sd/-

Suseela Kumarappan (Acquirer 2)

Date: October 28, 2025
Place: Kandy, Sri Lanka.